

## DOCUMENTARIES

**599. Sardar Hukam Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of documentaries actually made each year during the past three years by the Film Division of the Ministry and by private producers in India;

(b) the number obtained from producers in India and foreign countries;

(c) the number obtained by way of gifts either from U. N. O., U.N.E.S.C.O. or such other organisations;

(d) the number received from friendly governments through one or the other Ministry of the Government of India;

(e) the revenue collected by way of rentals on gift documentaries referred to in parts (c) and (d) above; and

(f) the way in which this revenue referred to in part (e) above is intended to be utilised?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) The Films Division produced 22 documentary films in 1949, 36 in 1950 and 33 in 1951. Information about documentary films produced by private producers is not available.

(b) to (f). Information is being collected and will be laid on the Table of the House.

RIVER VALLEY PROJECTS IN ASSAM,  
MANIPUR AND TRIPURA

**600. Shri J. N. Hazarika:** Will the Minister of Irrigation and Power be pleased to state:

(a) the names of the small or otherwise river-valley or irrigation projects that are going to be taken up in the States of Manipur and Tripura;

(b) how many of them have been started on their preliminary works;

(c) how many K. W. of power will be generated from the projects when they are completed;

(d) the estimated acreage of land that will be brought under cultivation if and when the projects are completed; and

(e) the estimated expenditure and how much of it will be borne by the State Government?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) Nil.

(b) to (e). Do not arise.

## SILK BOARD

**601. Shri S. M. Ghose:** Will the Minister of Commerce and Industry be pleased to state:

(a) what are the powers and functions of the Silk Board; and

(b) what financial aid the Silk Board has given to the different State Governments for—

(i) improvement of cocoon market; and

(ii) research works to improve the quality of cocoon and silk yarn?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):**

(a) The hon. Member may please refer to Section 8 of the Central Silk Board Act, 1948 (Act No. LXI of 1948).

(b) (i) Rs. 69,000.

(ii) Rs. 40,500.

## SAFETY FUSE

**602. Mulla Abdullahai:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of explosive factories in India manufacturing safety fuse for blasting purposes and names of these factories with their full addresses;

(b) whether Government purchase their safety fuse for railway collieries;

(c) what steps Government propose to take for supporting these industries; and

(d) what is the total import of safety fuse in coils and value during 1950-51 and 1951-52 with the names of countries from which it was imported?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) There are two factories licensed to manufacture safety fuse in India, viz., (1) Mr. Jehngir Shahpurji Patel, Murzban Road, Andheri, Bombay, and (2) M/S. Sanyal and Sons, Deshmukh Wadi Road, P. O. Bezon Bagh, Nagpur.

(b) No, Sir.

(c) No specific steps except assistance in the procurement of raw materials. Technical assistance will also be given if required.

(d) A statement is laid on the Table of the House. [See Appendix X, annexure No. 55.]